

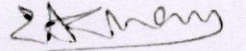
File No. N-9/7/2018-NM
Government of India
Ministry of Law and Justice
(Department of Justice)

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 25th January, 2019

SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 2,70,000/- only (Rupees Two Lakh Seventy Thousand Only) to Judicial Academy Jharkhand towards **First Installment** (being 20% out of the total project cost of Rs. 13,50,000/-) (non-recurring expenditure) for undertaking research project titled "Cyber Crimes-Issues and Challenges, Remedies under the Present Law: A Critical Study in the State of Jharkhand" submitted by Judicial Academy Jharkhand vide letter no. 1342/JAJ dated 24.08.2018 (revised) under the Scheme of Action Research and Studies on Judicial Reforms and as per the agreement signed by Judicial Academy Jharkhand and Department of Justice on 23rd January, 2019. The implementing agency is requested to adhere to the timeline mentioned in the approved proposal and agreement dated 23.01.2019.

2. The expenditure involved is debit to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.13-Office Expenses.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 157-158.
4. This issues with the concurrence of AS & FA [Law] vide their Note No. 22 dated 12.10.2018 in eOffice/Computer File No. 4238 and approval of Secretary (Justice) vide Dy. No. 1429 dated 22.10.2018 in F.No. N-9/7/2018-NM.


(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139

To,
**Pay & Accounts Officer,
Ministry of Law & Justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi**

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Judicial Academy Jharkhand.
2. Under Secretary (Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Judicial Academy Jharkhand (Kind Attention: Shri Gautam Kumar Chaoudhary, Director, Near Dhurva Dam, Dhurva, Ranchi, Jharkhand with a signed copy of agreement dated 23.01.2019. It is requested that Detailed Work Plan as requested in our letter of even no. dated 23.10.2018 may please be furnished.
6. Under Secretary, Admn-I, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.